

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NOS. 216, 217 & 218 OF 2017  
APPEAL NO. 28 OF 2018**

**Dated : 3<sup>rd</sup> October, 2019**

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

**In the matter of:**

**Delhi Bar Association**

**Vs.**

**Delhi Electricity Regulatory Commission & Anr.**

**.... Appellant(s)**

**.... Respondent(s)**

Counsel for the Appellant(s) : Mr. B.P. Agarwal

Counsel for the Respondent(s) : Mr. Divyanshu Rai for R-1

Mr. Anupam Varma

Mr. Rahul Kinra

Mr. Aditya Gupta for PDDL

**ORDER**

List these matters for hearing on **11.02.2020.**

**(Ravindra Kumar Verma)  
Technical Member**

*mk/pk*

**(Justice Manjula Chellur)  
Chairperson**